

National Park which comes under centrally sponsored 'Project Tiger', and any construction work in the reserved forest area will hamper the natural habitat and disturb the wild life and ecological environment.

I urge Union Government to grant permission to the State Government to conduct detailed investigations to find out the feasibility of the project.

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(Interruptions)

MR. SPEAKER: Only Shri Sreenivasa Prasad goes on record. That is all.

[Translation]

(Interruptions)*

MR. SPEAKER: Please give it to me in writing. I will look into it.

[English]

(Interruptions)*

MR. SPEAKER: Only Shri Sreenivasa Prasad goes on record.

(Interruptions)*

[Translation]

MR. SPEAKER: I will look into it. Please sit down.

[English]

(Interruptions)*

MR. SPEAKER: Nothing goes on record. You sit down.

(Interruptions)*

MR. SPEAKER: I have explained to the House whatever I have to explain.

[Translation]

Sir, I have repeated it several times. I have said what I had to. In plain words...(Interruptions)

[English]

SHRI AMAL DATTA (Diamond Harbour): I have sent you a letter yesterday.

MR. SPEAKER: I got your letter yesterday. I got your letter earlier also. I have replied to that. It is not a question of according to your wishes or their wishes. Simple it is.

(Interruptions)

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MATTERS UNDER RULE 377-CONTD

[English]

(III) **Need to include scholars of Pali also for Grant of annual awards/certificates**

PROF. NARAIN CHAND PARASHAR (Hamirpur): The Government of India confers annual awards and certificates to renowned scholars of Sanskrit, Arabic and Persian. These awards have brought recognition and also sustained a number of illustrious scholars—most of them in their old age.

The scholars of Pali are however, not included in this category inspite of the fact that Pali literature is one of the richest in Asia and is almost at par with Sanskrit in being a rich treasure house of ancient culture and philosophy. Pali is being in a number of Universities and Institutes of higher learning in our country at present and is also accepted as a subject of examination by the UPSC. Some collections of Pali literature and translations from this language have also been published by the Sahitya Akademi. Many neighbouring Buddhist countries like

[Prof. Narain Chand Parashar]

Sri Lanka, Burma, Thailand; Laos, Kampuchea and Vietnam as also Japan have provided adequate facilities for the growth of Pali language and literature and for conducting research in this rich field.

I, therefore, request the Government of India to include the scholars of Pali for the grant of annual awards/certificates so as to provide them recognition and encouragement.

MR. SPEAKER: Don't interrupt me.

SHRI AMAL DATTA (Diamond Harbour): What is your decision on that?

MR. SPEAKER: That is what I am saying. You sit down. What has been done, has been done. Everything has been put before the House.

[Translation]

This House is supreme. It is the master. I am at its service. I have already said and repeat the same that...*(Interruptions)*

MR. SPEAKER: Everything is done in a systematic manner. What I have said is according to the rules and everything would be accomplished accordingly. I had said one thing. I stick to it and will stick to it in future also.

[English]

SHRI AMAL DATTA: What is the law on the subject?

[Translation]

MR. SPEAKER: The law on the subject says that what you have asked for, has been already replied, and there is no other reply for it. The choice is yours. So far as I am concerned I am not bothered even if I am hanged to death for the cause of farmers. I am not afraid to face the consequences

either today or tomorrow. I have never been afraid of it.

(Interruptions)

MR. SPEAKER: Please sit down quietly.

[English]

*(Interruptions)***

MR. SPEAKER: Mr. Pardhi is going on record. Nothing else goes on record.

*(Interruptions)***

MR. SPEAKER: Nothing goes on record.

*(Interruptions)***

MR. SPEAKER: Nothing goes on record, except Mr Pardhi.

*(Interruptions)***

MATTERS UNDER RULE 377—*CONTD.*

[Translation]

- (iv) Need to direct DDA not to increase the announced cost of flats under self-financing scheme and also to allot flats to the registrants of HUDCO scheme of 1979**

SHRI KESHAORAO PARDHI (Bhandara): Mr. Speaker, Sir, DDA had recently issued charter of demands under the self financing scheme which showed he sudden increase of about 50 to 75 per cent of the cost of flats. Thousands of people were affected by it and they opposed it strongly. As a result the issue of charter of demand was suspended but no definite assurance for reducing the cost of flats has yet been given by D.D.A. In her reply to the unstarred question No. 7835 in the Lok Sabha, also, the hon.